

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 16th day of August, 2018

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No.330/01349/2014

(U/S 19, Administrative Tribunal Act, 1985)

Hemant Kumar Verma, S/o Sri Rama Shanker Verma, R/o 35/133, Naubasta, Loha Mandi. District Agra.

.....Applicant.

By Advocate – Shri R.C. Chaturvedi.

V E R S U S

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Commandant Brigadier, 509, Army Base Workshop, Agra.
3. Establishment Officer, 509 Army Base Workshop, Agra.

.....Respondents.

By Advocates : Shri Prabhash Pandey.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

None present for the applicant. Shri Prabash Pandey, counsel for the respondents is present.

2. No rejoinder has been filed by the counsel for the applicant. Counsel for the applicant as well as applicant

have been consistently absent from this Tribunal. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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